

**Central Administrative Tribunal
Principal Bench**

**CP No.309/2017
IN
OA No.1393/2013**

New Delhi, this the 12th May, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Shri Ram Prasad
Ex. Driver, East Vinod Nagar Depot
Group 'C', Delhi Transport Corporation
Delhi, Aged 62 years, S/o late Sh. Hari Chand
R/o 1/63/79, Gali No.4
East Rohtash Nagar, Delhi-110032.
2. Shri Gurmail Singh
S/o Late Shri Bachan Singh
Aged 61 years, Ex-Driver-Group-C
East Vinod Nagar Depot, DTC
Plot No.73, Upper 1st Floor
Teacher Vihar, Nolothi Extn.
Chander Vihar, Delhi-110041.Applicants

(By Advocate: Dr. N. Gautam and Ms. Swati Gautam)

Versus

Shri Sandeep Kumar
Chairman-Cum-Managing Director
Delhi Transport Corporation, GNCTD
DTC Hqrs., I.P. Estate
New Delhi-110002.Respondent

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

We have seen the order dated 14.12.2016 passed in OA No.1393/2013. There is no specific allegation for violation of the order. No contempt is constituted. Dismissed.

**(K.N. Shrivastava)
Member(A)**

**(Justice Permod Kohli)
Chairman**

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